

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI
(APPELLATE JURISDICTION)**

Company Appeal (AT) (CH) No. 15 of 2021

Under section 421 of the Companies Act, 2013)

**(Arising out of Interim Order dated 10.03.2021 passed in C.P. No.
219/BB/2020 passed by the National Company Law Tribunal,
Bengaluru Bench)**

In the matter of:

1. Convergtyics Solutions Private Limited

A Company incorporated under
the Companies Act, 1956,

And having its registered office at:

#5/1, Gulmohur Enclave Road,
Kundalahalli Gate, Marathalli Post,
Bengaluru- 560037

CIN: U72300KA2013PTC069084.

...Appellant No. 1

2. Sanjeev Mishra

S/o Pramod Mishra

Aged about 44 years Residing at K-805

Brigade Metropolis, GarudacharPalya,

Mahadevapura, Bengaluru- 560048.

...Appellant No. 2

3. Santosh Vithal Rao Atre

Son of V K Atre

Aged about 40 years,

Residing at No. 49, 10th Cross,

West of Chord Road, 2nd Stage, Bengaluru- 560086.

Through Power of Attorney Mr. Sanjeev Mishra

...Appellant No. 3

V.

1. Randhir Hebbbar

Son of ASN Hebbbar

Aged about 41 years,

Residing at Anantha Krupa,

No. 33, 16th C Main, 4th Block,

Koramangala, Bengaluru- 560034.

...Respondent No. 1

2. Baghyashri Hebbar
Wife of Randhir Hebbar
Aged about 37 years,
Residing at Anantha Krupa,
No. 33, 16th C Main, 4th Block,
Koramangala, Bengaluru- 560034.

...Respondent No. 2

3. Convergtyics LLC
A company incorporated under the laws of Texas,
United States of America,
And having its registered office
At: 4512 Legacy Drive (Suite 100)
Plano, Texas- 75024.
And also at:
1001, 4th Avenue,
Suite 3200, Seattle,
Washington- 98154
United States of America.

...Respondent No. 3

4. Convergtyics INC
A company registered under the laws of Ontario
And Having its registered office at:
Robert Speck Parkway (15th Floor) Mississauga, Ontario- L4Z1S1.
And also at:
130, Adelaide Street,
Suite 701, Toronto, Ontario- M5H2K4,
Canada.

...Respondent No. 4

Present:

For Appellant : Mr.T.K. Bhaskar, Advocate
For Ms.Deepika Murali
For Respondents No.1 & 2: Mr.S. Sriranga, Sr. Counsel
For Mrs.Preethi Mohan (Caveator)

**Order
(Virtual Mode)**

Heard the Learned Counsel Mr.T.K. Bhaskar, appearing for the Appellants.
For hearing the Arguments of Learned Senior Counsel for R1 and R2 Mr.S.
Sriranga, the matter is adjourned to 19.05.2021.

The Learned Counsel for the Appellant as well as the Learned Counsels appearing for R1 and R2 are required to submit their 'Notes of Submissions' together with Citations before the 'Office of the Registry' not only through e-filing but also through 'Hard Copy' and the same shall be exchanged between them. Also, it is open to the R1 and R2 side to file Reply/Response/Counter of R1 and R2 before the next date of Hearing and the copies of the same shall be exchanged between the Learned Counsels appearing on either side well in advance.

The Registry is directed to List the matter on **19.05.2021**.

[Justice Venugopal M]
Member (Judicial)

[V.P. Singh]
Member (Technical)

12.05.2021

SE